

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld.Registrar

Date: 20-09-2017
Time: 12 Noon

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.188 of 2017 (SZ)	C.H.Balamohanan Pudhucherry Vs The Union of India Rep.,by its Secretary to the Government, Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Yogeshwaran.A Counsel for Applicant	MoA & Reply of R1 to R7

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Court - 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.75 of 2017(SZ)	M/s. Subramanyeswara Swamy Rice Mill. Rep.,by its partner. Maruthi Nagar, Guntur District Vs State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment, Forest,Science and Technology, Amaravathi, Guntur District and 4 others	M/s. Naidu Associates Counsel for Appellant M/s. H.Yasmeen Ali for R1 & R2 M/s. T.Sai Krishnan for R3 to R5	For Reply of R1 to R5

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Registrar